

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4958

ANSWERED ON:26.04.2010

INVESTMENT OF EPF MONEY

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the current rate of interest being paid on the Employees Provident Fund (EPF) contribution;
- (b) whether the Government proposes to defer/decrease the interest rate of EPF;
- (c) if so, the reasons therefor;
- (d) the details regarding break-up of the investment made out of the total EPF corpus as on date;
- (e) whether the Government has any proposal to invest EPF fund in the infrastructure sector with private partnerships mode;
- (f) if so, the details thereof;
- (g) whether there is any proposal to introduce New Pension System and establish a regulator by amending the existing Employee's Provident Fund Act, 1952; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): The rate of interest being paid for 2009-10 is @ 8.5% on the Employees' Provident Fund (EPF) contribution.
- (b): The Employees' Provident Fund Organisation (EPFO) does not propose to defer/decrease the interest rate of EPF.
- (c): Does not arise in view of (b) above.
- (d): The details of break-up of the investments made by EPFO out of the total EPF corpus as on 31.03.2009 is given below:

EPF Corpus with EPFO (Rs. In Crores)

Central Government Securities 32099.24

State Government Securities 19831.69

Government Guaranteed Securities 2830.21

Special Deposit Scheme 52480.92

Public Financial Institutions/Undertakings 35735.33

(including Private Sector Bonds)

Total 142977.39

(e): EPFO has no proposal to invest the EPF in the infrastructure sector with private partnership mode.

(f): Does not arise in view of (e) above.

(g) to (h): EPFO has no proposal to introduce New Pension System and establish a regulator by amending the existing Employees' Provident Funds and Miscellaneous Provisions Act, 1952. However, there is a Employees Pension Scheme being run by EPFO since, 1996.